

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 18(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s. Mr. Dev Mittar Ahuja V/s. M/s. Fazilka Cotton and Synthetics Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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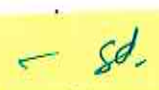
For the Petitioner (s) : Mr. Karan Malhotra, Advocate

For the Respondent (s) : None

Order

Ld. Counsel appearing on behalf of the petitioner has pointed out that this case was not listed for today but for 23.11.2017. His submission appears to be correct as the status of the case on the website is 23.11.2017. Correction is therefore being made and the matter be listed on 23.11.2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekhraj Singh)